

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.413

New IA/257/ND/2023 IA/4792/ND/2022 IA/5445/ND/2022
IB/632/ND/2020

IN THE MATTER OF:

Hellmann Worldwide Logistics India Pvt Ltd ... Applicant

Versus

Sea Air Consolidators India Pvt Ltd &Anr ... Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 17.01.2023

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Rakesh Kumar Jindal, RP
Ms. Sushmita Chaudhary, Adv.
Mr. Roshan Kumar, Advs.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **23.01.2023**.

Sd/-
Vishal Rana
Court Officer
Court-IV